Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No121 of 2011

Dated : 23rd September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M.P. Power Generating Company Limited … Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan & Ms. Sneha Venkataramani

ORDER

Admit. Issue notice to the Respondents returnable on 02.11.2011. Dasti service is permitted.

Post the matter on ***02.11.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/ KS